### GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

# LOK SABHA UNSTARRED QUESTION NO. 65 TO BE ANSWERED ON 29<sup>TH</sup> NOVEMBER, 2021

#### **Faculty Position in CEIs**

### 65. SHRI S. VENKATESAN:

Will the Minister of **EDUCATION** be pleased to state:

- (a) the number of teaching faculty posts reserved for SC/ST/OBC/EWS and Unreserved lying vacant in each cadre;
- (b) the details of the reservation rosters for each cadre of teaching posts made by each Central Educational Institutions (CEI) according to the provisions of the Central Educational Institutions (Reservation in Teachers' Cadre) Act, 2019;
- (c) whether any CEI has informed the Government about their inability to prepare the reservation rosters according to the CEI Act, 2019;
- (d) if so, the details thereof and the measures taken or proposed to be taken by the Government to urgently resolve this issue; and
- (d) the cadre-wise and categorywise figures of posts identified vacant in each CEI for the purposes of mission mode recruitment?

# ANSWER MINISTER OF EDUCATION (SHRI DHARMENDRA PRADHAN)

- (a) The number of teaching faculty posts lying vacant under the reserved categories (SC/ST/OBC/EWS) and unreserved category in Central Educational Institutions (CEIs), under the administrative control of Ministry of Education, the cumulative number of vacancies is 13,701.
- (b) Reservation provisions in CEIs is governed as per Central Educational Institutions (Reservation in Teachers' Cadre) Act, 2019 notified on 9th July, 2019, which provides for the reservation of posts in appointments by Direct Recruitment for SC/ST/OBC/EWS in the CEIs. As per this Act, reservation of posts in direct recruitment is to be done on the sanctioned strength in the teachers' cadre, regardless of the branch of study or faculty and who are remunerated at the same grade of pay (excluding any allowance or bonus) considering CEIs as a unit. Ministry of Education, Department of Higher Education has instructed all CEIs functioning under its administrative control to ensure compliance with above Act and to make rosters consistent with the provisions of the Department of Personnel & Training's OM No.36039/1/2019-Estt. (Res) dated 31st January, 2019.

#### (c) & (d) No Sir.

(e) All CEIs functioning under the administrative control of the Ministry of Education have been instructed vide Secretary (HE) D.O dated 24.08.2021 to fill faculty positions that are lying vacant especially in the SC/ST/OBC/EWS category in their institutions, by way of a special drive and in a Mission Mode manner within a period of one year starting from 5<sup>th</sup> September, 2021 to 4<sup>th</sup> September, 2022.

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